

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2634**  
TO BE ANSWERED ON THE 1<sup>ST</sup> AUGUST, 2017

**AGRICULTURE PRODUCE MARKET COMMITTEE**

2634. SHRI Y.S. AVINASH REDDY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is considering to end the monopoly of the Agriculture Produce Market Committee with a view to liberalize the trade in farm produce and aid better price realisation for farmers;
- (b) if so, the details thereof;
- (c) whether a meeting of Chief Ministers has been convened recently to deliberate on the matter; and
- (d) if so, the details thereof along with the outcome of the meeting?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) & (b): Ministry has drafted a model "The Agricultural Produce and Livestock Marketing (Promotion and Facilitation) Act, 2017, which provides for progressive agricultural marketing reforms, including setting up markets in private sector, direct marketing, farmer-consumer markets, de-regulation of fruits and vegetables, e-trading, single point levy of market fee, issue of unified single trading license in the State, declaring warehouses/silos/cold storage as market sub-yards and Market Yards of National Importance (MNI) so that more markets are available for farmers to sell their produce for better prices.

The said model Act was released on 24<sup>th</sup> of April, 2017 in a meeting of Hon'ble Ministers of Agricultural Marketing from States/ UTs chaired by Hon'ble Minister for Agriculture and Farmers Welfare for its adoption by the States/ UTs.

(c) & (d): A meeting of Ministers of Agricultural Marketing of States implementing e-NAM was held under the Chairmanship of Hon'ble Minister for Agriculture & Farmers' Welfare on 05.07.2017. The progress of implementation of National Agriculture Market (e-NAM) was reviewed. The States were urged to adopt the Model Agriculture Produce and Livestock Marketing (Promotion & Facilitation) Act, 2017. State representatives were requested to make all efforts for successful implementation of the scheme to achieve the objectives for optimising benefits to the farmers.

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